


F. No. 27(28)/CESTAT/Admn./2005 Part-II
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 66

Date: 10.05.2019

ORDER

In partial modification of Order dated 9.05.2017, the Hon'ble President CESTAT has declared Ms. Sulekha Beevi, Member (Judicial) as the First Appellate Authority, under the RTI Act, 2005 for CESTAT Chennai, with immediate effect.


(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Ms. Sulekha Beevi, Member (Judicial), CESTAT, Chennai
3. PA to Registrar, CESTAT, New Delhi
4. Dy Registrar/CPIO CESTAT, Chennai
5. Notice Board/Website/Office Copy/ Guard file